

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.10
IA/752(AHM)2021
in
CP(IB) 848 of 2019

Order under Section 7 IBC

IN THE MATTER OF:

Invesco Asset Management (India) Pvt Ltd
V/s
Sintex Industries Ltd

.....Applicant

.....Respondent

Order delivered on 15.11.2021

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Pavan S. Godiawala Adv.
For the Respondent :

ORDER

IA/752/(AHM)2021

Application is filed by RP seeking extension of CIRP period by further 90 days from expiry of 180 days which expired on 4th October, 2021. Learned Counsel for the states that in 7th CoC meeting, the CoC members deliberated the issue of extension and passed the resolution with 76.91 % voting share to seek extension. The copy of minutes of CoC meeting and voting results is annexed. Considering the submission made and document on record, we allow the extension thereby extend the period of 90 days of further CIRP from 5th October, 2021. Application is allowed and disposed of.


KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)


DR. DEEPTI MUKESH
MEMBER (JUDICIAL)